

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-4035- JK (LD) of 2026
DATED: - 30 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court on India/ Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

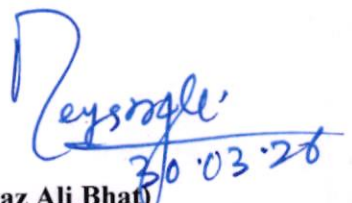
Sd/-
(Achal Sethi)

Commissioner Secretary to Government
Dated:- 30- 03 - 2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 4035– JK (LD) of 2026 dated 30.03.2026.

S No.	Title of the case	OIC
1	WP No. 1877/2018 titled J&K Power Development Department, Power Development Corporation, Flood Mechanical & Civil Irrigation, Pensioners Association Baramulla Vs. State of J&K and Ors.	Mr. Mukhtar Ahmad Bhat, Under Secretary, Finance Department
2	Tahir Ahmad Pandith Vs Union Territory of J&K & Ors. in W.P. (C.) No. 221/2026.	Mr. Parvaiz Ahmad Ganaie STO Circle "Baramulla-III"
3	Mst. Hajira Versus Union Territory of J&K & Ors. in O.A. No.64/2024.	Mr. Naseer Ahmad Bhat, Accounts Officer having mail id drnaseer4711@gmail.com and cell No 7006472709
4	OA No. 1374/2025 Mohan La! Vs UT of J&K and Ors.	Ms. Rifat Aziz Joint Director (Central)
5	WPC No. /2026 UT of J&K and Ors. Vs Shabir Ahmed	Smt. Sania Ahmad Chief Accounts Officer
6	WPC No. /2026 UT of J&K and Ors. Vs Mohd Farroq & Anr	Smt. Sania Ahmad Chief Accounts Officer
7	OA No. 1036/ 2025 Sajad Maqbool & Ors. Vs UT of J&K & Ors.	Mr. Sheikh Abid Manzoor Chief Accounts Officer
8	TA No. 85/2024 Virinder Kumar Vaid Vs UT of J&K and Ors.	Sh. Jitvesh Singh Chief Accounts Officer
9	OA No. 1764/2025 Purnima Koul Vs UT of J&K and Ors.	Smt. Meetu Munshi Accounts Officer
10	OA No. 801/2025 Zubair Mohi-ud-din & Ors Vs UT of J&K and Ors.	Ms. Aiman HIjab Shah Accounts Officer
11	TA No. 49/2023 Mushtaq Ahmad Shalla Vs UT of J&K and Ors.	Mr. Altaf Hussain Chief Accounts Officer
12	WPC No. 2007/2025 Gh. Mohi-ud-din Malik Vs UT of J&K and Ors.	Mr. Ab. Rashid Dostum Chief Accounts Officer
13	OA No. 45/2026 Manzoor Ahmad Dar Vs UT of J&K and Ors.	Mr. Sheikh Abid Manzoor Chief Accounts Officer
14	OA No.951/2024 Muzamil Yaseen Vs UT of J&K and Ors	Mr. Sareer Ahmad Mir Chief Accounts Officer

Reysa

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15	Ghulam Mustafa Batt Vs U.T of J&K & Ors in W.P. (C.) No. 145/2026.	Ms. Romi Jamwal, STO Circle "F" Jammu
16	Mohammad Younus Dar & Anr. Vs Aaqib Bilal & Ors	Mr. Majeed-ul- Islam Bhat, State Taxes Circle "Baramulla-II"

Neeraj

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